

**Schemes for promotion of irrigation**

†\*472. SHRI LAL SINH VADODIA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the percentage of land in the country irrigated through canals, wells and rains;
- (b) the details of Government's schemes to promote irrigation through canals and wells;
- (c) whether Government has any plan for harvesting of rain water; and
- (d) if so, the details thereof?

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARATI): (a) As per the Ministry of Agriculture and Cooperation, in the year 2012-13 canals account for 26% of the irrigated area and 62% was irrigated by tube-wells and dug wells. Three per cent was irrigated by tanks and 9% by other sources. Rain irrigated data is not maintained.

(b) Irrigation being a State Subject, water resources are planned and executed by the respective State Governments from their own resources. However, various projects, including projects through canals, which cannot be completed by State Governments from their own resources and are in an advanced stage of construction, are provided grants under Accelerated Irrigation Benefits Programme (AIBP) for Major/Medium Irrigation (MMI) Projects. Minor Irrigation (MI) projects are also provided assistance as per guidelines.

(c) and (d) The Government has taken up with the States for harvesting of groundwater; so far 31 States/UTs have made rainwater harvesting mandatory by enacting laws or by formulating rules and regulations or by including provisions in Building Bye-laws or through suitable Government Orders.

Central Ground Water Board (CGWB) has prepared a Master Plan for Artificial Recharge to Ground Water in India during the year 2013, which envisages construction of different types of Artificial Recharge and Rainwater Harvesting structures in the Country in an area of 9,41,541 square km by harnessing surplus monsoon runoff to augment ground water resources. The Master Plan has been circulated to all States Governments for implementation.

**Revamping of Indira Awas Yojana**

\*473. SHRI M.P. ACHUTHAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is considering a proposal to revamp the Indira Awas Yojana (IAY); and

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†Original notice of the question was received in Hindi.